Suppl. Cause List No. 1 Sr. No. 06

## HIGH COURT OF JAMMU AND KASHMIR

AT JAMMU (Through Virtual Mode)

CRR No. 54/2016

State of J&K

...Applicant

Through :-Mr. Amit Gupta, AAG

v/s

Arjun Singh and another

Non-applicant(s)

Through :-

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

## ORDER

Issue fresh notice to the non-applicants.

List on 26.08.2020.

(PUNEET GUPTA) JUDGE

Jammu 08.06.2020 Shammi